

1	2	3	4
(iii)	The Utkal Co-operative Cottage Industries Ltd., Cuttack.	Purchase of a motor vehicle for marketing of cottage industries products.	Rs. 20,000
			45,000

The grants have been sanctioned to the Government of Orissa for being placed at the disposal of the organisations concerned.

(c) While sanctioning grants to non-official organisations for the execution of specific schemes for the development of cottage and small-scale industries the following conditions are usually stipulated to ensure necessary check on the proper utilisation of the grants:—

(i) Submission of quarterly reports through the State Government concerned on the progress of the schemes for which grants are sanctioned, for so long as the grants are not fully utilised;

(ii) The schemes should, whenever required, be open to inspection by the officers of the Government of India and of the State Governments and that facilities for this purpose should be provided; and

(iii) Submission of audited statements of accounts in respect of the utilisation of the grants after the grants have been fully utilised together with certificates from the Auditors of the organisations that the grants have been utilised for the purposes for which they have been sanctioned.

SUBSCRIPTIONS TO NEWSPAPERS BY INDIAN EMBASSIES

829. Shri N. P. Sinha: Will the Prime Minister be pleased to state whether the Indian embassies abroad are required to subscribe to all main English and Hindi dailies of the States in India?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): There is no obligation on our missions to subscribe to all the leading English and Hindi dailies of India. Each mission subscribe to only such newspapers as are considered useful by it.

RETRENCHMENT OF UNQUALIFIED SECTION OFFICERS OF C.P.W.D.

830. Shri M. S. Gurupadaswamy: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that departmental tests were held for the unqualified section officers and S.D.Os. in the C. P.W.D.; and

(b) if the answer to part (a) above be in the affirmative, (i) how many such officers passed these tests, (ii) who conducted these tests and (iii) what was the syllabus for the tests?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) Yes, Sir.

(b) (i) 95.

(ii) Officers of the Central Public Works Department and Central Water Power, Irrigation and Navigation Commission.

(iii) The syllabus for the tests was as follows:—

Civil Side—

- (i) Estimating.
- (ii) Surveying & Levelling.
- (iii) Building Materials.
- (iv) Building construction.
- (v) R. C. C. Designs.
- (vi) Roads and Bridges.
- (vii) Sanitary installations, Water Supply and Drainage.
- (viii) Rates and specifications.

Electrical Side—

- (i) A.C. and D.C. Current generation.
- (ii) Electric Motors.
- (iii) Internal electric installations.
- (iv) Overhead distribution.
- (v) Earthing.
- (vi) Lightning Arresters and Conductors.
- (vii) Electrical instruments.
- (viii) Transformers, H.T. & L.T. Transmission.
- (ix) Diesel & Petrol Engines & pumps of various types.
- (x) Estimating.
- (xi) Rates and specifications.

APPOINTMENTS AND PROMOTIONS IN C.P.W.D

831. Shri M. S. Gurupadaswamy: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Central P.W.D. authorities made appointments, promotions and refixed pays of several individuals on production of affidavits in absence of original documents;